Fourteenth Loksabha

Session : 8
Date : 14-08-2006

Participants : Pawar Shri Sharad Chandra Govindrao,Sahu Shri Chandra Sekhar,Meena Shri Namo Narain,Dasmunsi Shri Priya Ranjan,Taslimuddin Shri ,Paswan Shri Ram Vilas,Pawar Shri Sharad Chandra Govindrao

an>

Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 4735/06)

(2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 4735A/06)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table a copy of the Cable Television Networks (Second Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R.452(E) in Gazette of India dated the 31st July, 2006 under sub-section (3) of section 22 of the Cable Television Networks (Regulation) Act,

1995.

(Placed in Library. See No. LT 4736/06)

MR. SPEAKER: Item No.4, Shri Chandras Sekhar Sahu.

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, let it be known that the hon. Minister in whose name the papers are listed has been absent in the House persistently.

MR. SPEAKER: I have permitted it.

SHRI GURUDAS DASGUPTA : You have permitted it, quite well. But he is persistently keeping himself absent from the House. .

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): On behalf of Shri K. Chandrasekhar Rao, I beg to lay on the Table a copy of the Apprenticeship (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R.117 in Gazette of India dated the 20th May, 2006, under sub-section (3) of section 37 of the Apprentices Act, 1961.

(Placed in Library. See No. LT 4737/06)

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) : अध्यक्ष महोदय, मैं श्री विजय हान्डिक की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूं :

1. हिन्दुस्तान एंटिबायोटिक लि. के वर्ा 2004-2005 के वार्षिक प्रतिवेदन तथा लेखा परीक्षित लेखाओं को लेखा वर्ा की समाप्ति के पश्चात नौ महीनों की निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारणों की बताने वाले विवरण की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4738/06)

2. कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) बंगाल केमिकल्स एंड फार्मास्यूटिकल्स लिमिटेड, कोलकाता के वर्ा 2004-2005

के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) बंगाल केमिकल्स एंड फार्मास्यूटिकल्स लिमिटेड, कोलकाता का वर्ा 2004-2005 का वार्षिक प्रतिवेदन, लेखापरीक्षत लेखें तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

3. उपर्युक्त (2)में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4739/06)

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): On behalf of Shri Kantilal Bhuria, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2004-2005.

(ii) Annual Report of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4740/06)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री तस्लीमुद्दीन) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं।

1. भारतीय मानक ब्यूरो अधिनियम, 1986 की धारा 39 के अन्तर्गत भारतीय मानक ब्यूरो (महानिदेशक की नियुक्ति, सेवा के निबंधन और शर्तें) संशोधन नियम, 2006 जो 26 अगस्त, 2006 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 445 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4741/06)

2. आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अनर्गत अधिसूचना संख्या का.आ. 526 (अ) जो 12 अप्रैल 2006 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसमें " ओसेल्टेम्विर फास्फेट" औाधि की खुले बाजार में बिक्री पर प्र ातिबंध लगाए जाने का आदेश दिया गया है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4742/06)

3. कंपनी अधिनियम, 1956 की धारा 619 के के अन्तर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(एक) गोवा मीट कॉम्प्लेक्स लिमिटेड, पणजी का र्वा 2004-2005 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) गोवा मीट कॉम्प्लेक्स लिमिटेड पणजी का वर्ा 2004-2005 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)

(5) (एक) कोआपरेटिव स्टोर्स लिमिटेड (सुपर बाजार) नई दिल्ली के वर्ा 2005-2006 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) कोपरेटिव स्टोर्स लिमिटेड (सुपर बाजार), नई दिल्ली के वर्ा 2005-2006 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

(Placed in Library. See No. LT 4744/06)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table:

(1) A copy of the Notification No. S.O. 834 (E) (Hindi and English versions) published in Gazette of India dated the 31st May, 2006 making certain amendments in the Notification No. S.O. 728 (E) dated the 21st July, 1987, issued under sections 12 and 13 of the Environment (Protection) Act, 1986.

(2) A copy of the Notification No. S.O.1207 (E) (Hindi and English versions) published in Gazette of India dated the 27th July, 2006, making certain amendments in the Notification No. S.O. 93(E) dated the 29th January, 1998, issued under section 3 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT 4745/06)